

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to office order No.1129/39372-542/F.1(3)/Gaz/2023 Dated 19.05.2023, Sh. Pawan Singh Rajawat, Addl. District Judge (West) Tis Hazari Courts, Delhi is nominated as Officer In-charge of Security Cell, Tis Hazari Courts Complex, Delhi in place of Sh. Vikrant Vaid, Spl. Judge, Electricity Court, (Central), Tis Hazari Court, Delhi, with immediate effect.

M C 17/23

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)
Delhi

No. 50056 - 50071 F.1(3)/Gaz/2023

Dated 06 JUL 2023

Sub:- Officer In-Charge (Security Cell)

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officer concerned.
3. Sh. Sunil Kumar Sharma, ASJ (West)/Link Officer In-charge of Security Cell, Tis Hazari Court Complex, Delhi.
4. The Sr.AO(J)AO(J)/Branch In-charge, Security Cell, Tis Hazari Court Complex, Delhi.
5. The Sr. AO(J)/AO(J)/Branch In-charge, Admin Branch (I,II&III), Care Taking Branch, General Branch (Central) Tis Hazari Courts, Delhi.
6. The PS to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

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Principal District & Sessions Judge (HQs)
Delhi